BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.157/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar Ganeriwala & AnrVersus-Bengal Brahmaputra Realty Ltd. & Ors. 397/398		
1.	SWAPNA C CS TANVE	CHOUBEY, Act.	heopondents	Tauree 118
2.	CS ROHIT	KUMAR GUPTA, F T KUMAR KESARI, L PARASRAMPURII K.R. TRIFATHI	A, PCS Petitionery	Jame 16.1.18

ORDER

Ld. Counsel for the petitioners as also Ld. Counsels for the respondents are present.

List on 06.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

Sd

(V.P. Singh) Member (Judicial)